

(c), if not, the remedial measures taken in this regard?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SHRIKANTA JENA): (a) to (c). There is no scheme of the Central Department of Tourism for setting up of Guest Houses. However, creation of such lodging facility is entirely in the private sector.

344 hotel/guest house licences have been granted till date by Delhi Police in the National Capital Territory of Delhi.

In order to augment existing accommodation, the Central Department of Tourism have issued guidelines to the State/UT Governments for formulating and implementing scheme for approving and registering Paying Guest accommodation.

Telecom System in Aurangabad

2574. SHRI VIRENDRA KUMAR SINGH : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether telecommunications system in Aurangabad district of Bihar is completely in jeopardised condition;

(b) whether telecommunications facilities in Aurangabad is far below its requirement;

(c) whether incidents of corruptions in telecommunications department of Aurangabad has also come to the notice of the Government; and

(d) if so, the details thereof and the remedial measures taken in this regard?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) and (b). No, Sir.

(c) Yes Sir.

(d) 3 officials of DOT were found indulging in malpractices leading to leakage of revenue. Necessary action is being taken against them.

[English]

Prohibition

2575. SHRI BANWARI LAL PUROHIT :
SHRI RATILAL KALIDAS VERMA :
SHRI L. RAMANA :
SHRI N. RAMAKRISHNA REDDY :
SHRI CHANDRESH PATEL :
SHRI KRISHAN LAL SHARMA :

Will the Minister of WELFARE be pleased to state:

(a) whether the Union Government are aware of the fact that various State Governments have imposed prohibition or likely to impose the same in near future resulting in heavy revenue loss;

(b) if so, whether these States have sought any financial assistance from the Union Government to meet their loss;

(c) if so, the details of the financial assistance provided to each State;

(d) whether any study has been conducted by the Union Government to know that crimes take place due to consumption of intoxicants;

(e) if so, the details thereof; and

(f) the steps taken/proposed to be taken by the Union Government in this regard?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) to (f). The information is being collected and will be laid on the Table of the House.

Bokaro Steel Plant Project

2576. SHRI CHITTA BASU : Will the Minister of STEEL be pleased to state :

(a) the number of villages affected as a result of implementation of Bokaro Steel Plant Project; and

(b) the steps taken for their rehabilitation?

THE MINISTER OF STEEL AND MINISTER OF MINES (SHRI BIRENDRA PRASAD BAISHYA) : (a) and (b). Land of 49 villages was acquired by Government of Bihar for setting up of Bokaro Steel Plant (BSL). The steps taken by the State Government and the Bokaro Steel Plant for the rehabilitation of displaced persons are providing basic amenities like drinking water facilities, construction of roads, schools, health centres etc. at rehabilitation sites, and providing of jobs, preference and concessions in award of contracts to displaced persons etc. by Bokaro Steel Plant.

[Translation]

Standard of Living of Workers

2577. KUMARI UMA BHARATI :
SHRI ANANTH KUMAR :

Will the Minister of LABOUR be pleased to state :

(a) whether the Government have formulated any new scheme to improve the standard of living of the workers;

(b) if so, the details thereof; and

(c) the time by which the scheme is likely to come into effect?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM) : (a) to (c). A number of labour laws providing for payment of minimum wages, social security, industrial safety, Payment of Bonus and Welfare Facilities like health, housing, education, recreation and water